

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
VAMA WOVENFAB PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	Vama Wovenfab Private Limited
2.	Date of Incorporation of Corporate Debtor	16/03/2011
3.	Authority under which Corporate Debtor is incorporated / registered	ROC-MUMBAI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U18109MH2011PTC214860
5.	Address of the registered office and principal office (if any) of Corporate Debtor	B/401, Royal Accord, Yogi Nagar, Borivali (W), Mumbai MH 400091 IN
6.	Insolvency commencement date in respect of corporate debtor	03.06.2022 (Information received by IRP on 08.06.2022)
7.	Estimated date of closure of insolvency resolution process	30.11.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Ajay Vijaykumar Agrawal IBBI Reg. No.: IBBI/IPA-001/IP-P00046/2017-18/10120
9.	Address and E-mail of the Interim Resolution Professional, as registered with the Board	Address; Nakshatra, 377, 3rd Floor, Gandhinagar, Nagpur, Maharashtra 440010. E-mail Id: ajayamarca@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Nakshatra, 377, 3rd Floor, Gandhinagar, Nagpur, Maharashtra 440010. E-mail Id: cirp.vama@gmail.com
11.	Last date for submission of claims	17.06.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the Vama Wovenfab Private Limited on 03rd June, 2022 (Information received by IRP on 8th June, 2022).

The Creditors of Vama Wovenfab Private Limited, are hereby called upon to submit their claims with proof on or before 17th June, 2022 to the Interim Resolution Professional at the address mentioned against entry No.10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 09.06.2022

Place: Nagpur

Ajay Vijaykumar Agrawal
Interim Resolution Professional
IBBI Reg. No.: IBBI/IPA-001/IP-P00046/2017
18/10120